

TARGET ACHIEVED/TARGET FIXED OF MORE THAN 5 YEARS OLD CASES								
2017-2018					2018-2019			
Sl. No.	Name of the Judgeship	Total Pendency of Cases(Civil+Criminal) having age more than five years old (as on 30.06.2017)	Target (Dispose of till 31 May 2018 from the total pendency)	Total Case Disposed	Total Pendency of Cases (Civil+Criminal) having age more than five years old as on 30.04.2018	Fresh Target of cases to be disposed of till 31.05.19	Gross target fixed from 2017-2019	Gross Cases Disposed (2017-2019)
1	BOKARO	5006	2275	1975	6305	2500	4475	
2	CHAIBASA	1477	679	956	1183	1000	1956	
3	CHATRA	1459	671	1109	1477	1477	2586	
4	Daltonganj	4410	2029	2139	5102	2400	4539	
5	DEOGHAR	4873	2245	2542	4639	1930	4472	
6	DHANBAD	9254	4260	3300	11054	5000	8300	
7	DUMKA	2324	1070	1274	2559	1500	2774	
8	GARHWA	5910	2720	1898	5343	2000	3898	
9	GIRIDIH	5419	2495	2004	8022	2800	4804	
10	GODDA	4453	2050	1647	3787	2000	3647	
11	GUMLA	1452	670	566	1937	1239	1805	
12	HAZARIBAGH	5365	2470	2256	7893	3500	5756	
13	JAMSHEDPUR	5664	2610	3226	8136	4000	7226	
14	JAMTARA	434	200	277	706	350	627	
15	KHUNTI	620	285	451	535	500	951	
16	KODERMA	1954	900	1333	2332	1500	2833	
17	LATEHAR	961	443	627	1252	700	1327	
18	LOHARDAGA	336	156	198	282	200	398	
19	PAKUR	974	450	511	820	600	1111	
20	RAMGARH	3098	1428	1406	3487	2000	3406	
21	RANCHI	8335	3840	3700	11111	6000	9700	
22	SAHIBGANJ	1704	788	1212	1931	1300	2512	
23	SARAIKELA	563	262	375	1097	450	825	
24	SIMDEGA	26	14	18	107	54	72	
Grand Total		76071	35010	35000	91097	45000	80000	